IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225
(IB)-689(ND)2020
IA-2951/2022, IA-4958/2023, IA-2985/2022

IN THE MATTER OF:

M/s. T & D Hospitality india LLP ... Appellant/Petitioner

Versus

M/s. Explo Media Private Limited. ... Respondent

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 20.03.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Rakesh
For the Respondent : Adv. Avadh Kaushik, Adv. Vinod Chaurasia
For the Liq. : Mr. Rakesh Takyar

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 06.05.2024.

Sd/-
(COURT FFICER)

Sarwar